

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 360 OF 2017 &
IA NO. 786 OF 2018**

Dated: 7th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Mr. Rama Shanker Awasthi	...	Appellant(s)
Vs.		
Bajaj Energy Private Limited & Ors.	Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sanjeev Kr. Singh
Mr. Mayank Bughani for R-1

Mr. S. Vallinayagam for R-2

Mr. C. K. Rai
Mr. Sachin Dubey for R-3

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **13.11.2019.**

(S. D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson